

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION
AT DHARAMSHALA. (H.P.)

No. DSJ/EC/(2-15)/2022:-
Dated:-



* OFFICE ORDER *

In pursuance of instructions contained in Hon'ble High Court letter No. HHC/Admn.6 (20)/77-XX-31144 dated 15/16.12.2021, the following duty roster availing of Special casual leave during winter vacations w.e.f 17.01.2022 to 11.02.2022 shall be observed by the Judicial Officers of the rank of District/Addl. District and Sessions Judges, Kangra at Dharamshala as under :-

Sr No.	Name of District/Addl. District and Sessions Judge, Kangra at Dharamshala	Period of Special Casual leave	Urgent work proposed to be looked after
1	Shri Yogesh Jaswal, District and Sessions Judge, Kangra at Dharamshala.	20.01.2022 to 11.02.2022	W.e.f. 21.01.2022 to 23.01.2022 by the Addl. District and Sessions Judge-III, Kangra at Dharamshala, w.e.f. 24.01.2022 to 26.01.2022 by the Ld. Addl. District and Sessions Judge (II), Kangra at Dharamshala, w.e.f. 27.01.2022 to 30.01.2022 by the Ld. Additional District and Sessions Judge (I) and w.e.f. 31.01.2022 to 13.02.2022 by the Chief Judicial Magistrate, Kangra at Dharamshala
2	Shri Naresh Thakur, Addl. District and Sessions Judge-I, Kangra at Dharamshala	20.01.2022 to 11.02.2022	W.e.f. 21.01.2022 to 23.01.2022 by the Addl. District and Sessions Judge-III, Kangra at Dharamshala, w.e.f. 24.01.2022 to 26.01.2022 by the Ld. Addl. District and Sessions Judge (II), Kangra at Dharamshala, w.e.f. 27.01.2022 to 30.01.2022 by himself and w.e.f. 31.01.2022 to 13.02.2022 by the Chief Judicial Magistrate, Kangra at Dharamshala
3	Sh. Nitin Kumar, Addl. District and Sessions Judge(II), Kangra at Dharamshala	20.01.2022 to 11.02.2022	W.e.f. 21.01.2022 to 23.01.2022 by the Addl. District and Sessions Judge-III, Kangra at Dharamshala, w.e.f. 24.01.2022 to 26.01.2022 by himself, w.e.f. 27.01.2022 to 30.01.2022 by the Ld. Additional District and Sessions Judge (I) and w.e.f. 31.01.2022 to 13.02.2022 by the Chief Judicial Magistrate, Kangra at Dharamshala
4	Sh. Prakash Chand Rana, Additional District and Sessions Judge (III), Kangra at Dharamshala	20.01.2022 to 11.02.2022	W.e.f. 21.01.2022 to 23.01.2022 by himself, w.e.f. 24.01.2022 to 26.01.2022 by the Ld. Addl. District and Sessions Judge (II), Kangra at Dharamshala, w.e.f. 27.01.2022 to 30.01.2022 by the Ld. Additional District and Sessions Judge (I) and w.e.f. 31.01.2022 to 13.02.2022 by the Chief Judicial Magistrate, Kangra at Dharamshala
5.	Ms. Kanta Verma, Addl. District and Sessions Judge, Special Fast Track Court (POCSO), Kangra at Dharamshala	02.02.2022 to 11.02.2022	w.e.f. 02.02.2022 to 11.02.2022 by the Ld. Chief Judicial Magistrate, Kangra at Dharamshala

(Yogesh Jaswal)
District and Sessions Judge,
Kangra Division at Dharamshala.
Unique ID: HP01039

Endst. No. DSJ/EC/(2-15)/2022:-
Copy forwarded information to :-

446-484 Dated:- 11-1-2022

1. The Registrar General, High Court of Himachal Pradesh, Shimla.
2. The Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
3. The Registrar(Rules)/Registrar (Judicial) High Court of Himachal Pradesh Shimla

4. The Principal Judge, Family Court, Kangra at Dharamshala.
5. The Addl. District and Sessions Judges-I,II and III Kangra at Dharamshala.
6. The Addl. District and Session Judge, Special Fast Track Court (POCSO), Kangra at Dharamshala
7. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala.
8. All the Senior Civil Judges-cum-ACJMs of this Division.
9. All the Civil Judges-cum-JMICs of this Division.
10. All the Presidents, Bar Associations in Kangra District.
11. The District Attorney, Kangra at Dharamshala.
12. The Deputy Commissioner, Kangra at Dharamshala.
13. The Superintendent of Police, Kangra at Dharamshala.
14. The Superintendent, District Jail, Dharamshala.
15. The Superintendent, Sub Jail, Nurpur.
16. Reader/Ahmad of this Court.
17. Notice Board of this Court.
18. Guard file.


2
District and Sessions Judge,
Kangra Division at Dharamshala.

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA.

No. DSJ/EC/(2-15)/2022-
Dated:-

CORRIGENDUM

In the office order Endst. No. DSJ/EC/(2-15)/2022-446-484 dated 11.01.2022, regarding duty roaster availing of Special Casual Leave during winter vacations w.e.f. 17.01.2022 to 11.02.2022 by the Judicial Officers of the rank of District/Addl. District and Sessions Judges, Kangra at Dharamshala, in the first line each in column No. 4 of Sr. No. 1 to 4, after the figure "21.01.2021", the figure "20.01.2021" be read.


(Yogesh Jaswal)
District and Sessions Judge,
Kangra Division at Dharamshala.
Unique ID: HP01039

Endst. No. DSJ/EC/(2-15)/2022:-
Copy forwarded information to :-

952-70

Dated:- 19-1-2022.

1. The Registrar General, High Court of Himachal Pradesh, Shimla.
2. The Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
3. The Registrar (Rules)/Registrar (Judicial) High Court of Himachal Pradesh Shimla.
4. The Principal Judge, Family Court, Kangra at Dharamshala.
5. The Addl. District and Sessions Judges-I, II and III Kangra at Dharamshala.
6. The Addl. District and Session Judge, Special Fast Track Court (POCSO), Kangra at Dharamshala
7. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala.
8. All the Senior Civil Judges-cum-ACJMs of this Division.
9. All the Civil Judges-cum-JMICs of this Division.
10. All the Presidents, Bar Associations in Kangra District.
11. The District Attorney, Kangra at Dharamshala.
12. The Deputy Commissioner, Kangra at Dharamshala.
13. The Superintendent of Police, Kangra at Dharamshala.
14. The Superintendent, District Jail, Dharamshala.
15. The Superintendent, Sub Jail, Nurpur.
16. Reader/Ahlmad of this Court.
17. Notice Board of this Court.
18. Guard file.

District and Sessions Judge,
Kangra Division at Dharamshala.

